

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

**Appeal No. 201 of 2010
Appeal No. 202 of 2010 and 203 of 2010**

Dated: 15th July, 2011

**Present : Hon'ble Mr. Rakesh Nath, Technical Member
Hon'ble Mr. Justice P.S. Datta, Judicial Member**

In the matter of:

Reliance Infrastructure Limited Appellant (s)

Versus

M.E.R.C. & Ors. Respondent (s)

Counsel for the Appellant (s) : Mr. Hasan Murtaza

Counsel for the Respondent (s) : Ms. Richa Sharma for
Mr. Buddy A. Ranganadhan

ORDER

At the request of the learned Counsel for the parties, post the matter
for **hearing on 16.08.2011.**

**(Justice P.S. Datta)
Judicial Member**

**(Rakesh Nath)
Technical Member**

PK/rkt